NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

CP/TCP/CSP/CSA/TCSP/TCSA/NO. 28\ /(MAH)/2017

CORAM:	Present:	SHRI B.S.V. PRA	KASH KUMAR MEMBER (J)
		SHRI V. NALL	ASENAPATHY MEMBER (T)
ATTENDENCE-CUM-ORDER THE NATIONAL COMPANY L	SHEET OF THE HE AW TRIBUNAL ON 19.	ARING OF MUMBA .04.2017	AI BENCH OF
NAME OF THE PARTIES: M	/s. Toton Pr	roberties	Put. Ltd.
SECTION OF THE COMP Companies Act 1956/2013	ANIES ACT:3/I & BP Code 2016.		OF THE

38 Jahnan Droarkadas ilb Venitas Legal for Applicant Companies

SIGNATURE

Order CSA 281/230-232/NCLT/MB//MAH/2017

At request of the parties, list this matter for hearing tomorrow on 20.4.2017.

Sd/-

S. No.

V. NALLASENAPATHY Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)